

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:1464
ANSWERED ON:03.08.2010
RATION CARDS FOR BPL FAMILIES
Joshi Shri Pralhad Venkatesh

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the steps taken by the Government till date in connection with issuing ration cards to the families living Below Poverty Line under the proposed National Food Security;
- (b) whether the Government has prepared any list for the said purpose;
- (c) if so, the details thereof, State-wise; and
- (d) the scheme formulated by the Government to prevent the misuse of ration cards to be issued under the said law?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) to (d) The proposed National Food Security Act envisages entitling every Below Poverty Line Family to a certain quantity of foodgrains per month at subsidized prices. It will also be used to bring about broader systemic reforms in the Public Distribution System. The proposed law is under consideration of an Empowered Group of Ministers (EGoM).